

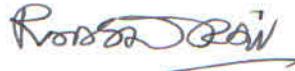
**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 11/2010	TP 19/16	Hearing	397/ 398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	D. Ramesh Rai	for Petitioners	
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2.	Rajasekhar VK 9500153344	Counsel for R1, R3, R4 & R5	Rajasekhar.
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Counsel for petitioner is present. Death certificate of first petitioner is filed. He has also filed petition for impleading legal heirs of first petitioner. Counsel also filed vakalat for proposed parties who are the legal heirs of first petitioner. Counsel for petitioner also filed an affidavit stating that notice on R-2 was served and acknowledgment is filed. R-2 is called, absent. Service is held sufficient. R-2 is set ex-parte.

Registry is directed to put up the application filed for impleading the heirs of deceased first respondent.

List it on 29.06.2017.

  
MEMBER (J)

  
MEMBER (T)